

(2024) 04 MAN CK 0006

Manipur High Court (Imphal)

Case No: Miscellaneous Case (LA.App.) No. 2 Of 2020

Deputy  
Commissioner/Collector(LA)

APPELLANT

Vs

Ngairangbam Ibochou Singh  
Represented by His 8 LR's.

RESPONDENT

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**Date of Decision:** April 3, 2024

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** RK Umakanta, H. Ishwarlal, Rohit

**Final Decision:** Disposed Of

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Judgement